

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 5

(IB)-415(PB)/2019

IN THE MATTER OF:

Unimax International

v.

M/s. Soho Infrastructure Ltd.

Under Section 9 of Insolvency and Bankruptcy Code, 2016

..... Petitioners/Applicant

..... Respondents

Order delivered on 23.07.2019

Coram:

DR. DEEPTI MUKESH

HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

For the Respondent

Mr. Mrinal Harsh Vardhan, Mr. Kartik Sarin, Adv.

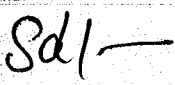
Mr. Prabhat Kumar, Mr. Shivam Tyagi, Advs.

ORDER

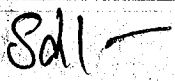
CA-1374(PB)/2019:-

In pursuance of the order dated 11.07.2019, the present application is taken on record.

List for arguments on 26.07.2019, the date already fixed.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)